

Name of the Corporate Debtor: Bombay Rayon Clothing Limited; Date of Commencement of CIRP: 24-04-2025; List of Creditors as on: 20-09-2025; Name of IP: Mr. Ram Singh Setia; Process Number: 1; Last 5 digit of registration number: 11935

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	3807335700	1	3511154925	99.93	0	296180775	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	18	553465	17	533798	0.02	0	0	19667	Annexure 5
6	Operational creditors (Employees)	10	2100056	10	2084396	0.06	0	0	15660	Annexure 6
7	Operational creditors (Government Dues)	3	38434305	0	0	0.00	0	0	38434305	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	6561290	0	0	0.00	0	0	6561290	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		36	3854984816	28	3513773119	100.00	0	296180775	45030922	